

Arrangement for measuring oil supplied to customers by I.O.C.

6208. SHRI SAROJ MUKHERJEE:  
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Indian Oil Corporation has its own arrangements for measuring oil while on sale to the customers in various centres;

(b) whether because of dependence on the Customers' tank-lorry capacity, the Indian Oil Corporation is being systematically cheated of a large quantity of oil at the time of measuring the oil for sale;

(c) whether the calibration regarding capacity of oil in a tank owned by the Customer is changed after it is certified by the Indian Oil Corporation authorities in different centres; and

(d) whether there is any arrangement to prevent such cheating?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). Quantity of oil sold in tank lorries to the customers is on the basis of the capacities of the tank lorries as calibrated and certified by the Weights and Measures Department of the respective State Governments. However, oil sold to customers by IOC's retail outlet dealers is through dispensing pumps, which are calibrated, certified and sealed by the Weights and Measures Department of the respective State Governments. Additionally cross-checks are made of the total deliveries with dip measurements of the tanks from which the products are delivered.

(c) The I.O.C. does not accept any calibration certificate except the one issued by the Weights and Measures Department of the respective State Governments.

(d) Cases of cheating if any that come to notice are effectively dealt with by the I.O.C.

Power Generation target for first year of Fifth Plan

6209. SHRI BANAMALI BABU:  
Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether the Power generation target for the first year of the Fifth Plan has been finalised; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). The target for power generating capacity to be added in the first year of the Fifth Plan is 2.3 million kw. This will be in 12 hydro-electric and 10 thermal power plants, work on which has been in progress during the Fourth Plan.

Power Generation target for Orissa in Fourth Five Year Plan

6210. SHRI BANAMALI BABU:  
Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the target of Power generation in Orissa during the Fourth Five Year Plan has been fully achieved; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) Against a target of 422.5 MW of additional generating capacity at the end of the Fourth Five Year Plan, only 182.5 MW of generating capacity has been commissioned. The balance of 240 MW has spilled over to the Fifth Plan.

(b) The delay has been in commissioning of additional generating units